

**National Green Tribunal  
Principal Bench  
Filing Section**

No. NGT/PB/1/1/2018/FS(Part)/DR/14/315

09 April, 2018

**Sub : Record of Defective Files.**

The following filings (as per Annexure attached) filed before National Green Tribunal, Principal Bench from time to time have been found to be defective and were notified for removal of defects in Form IV as prescribed in NGT (Practice & Procedure) Rule, 2011 framed under NGT Act, 2010 as per date of notification mentioned against each case. However, the defects therein were not removed by the parties/ Advocates within the stipulated time period. Hence these filing shall be proceeded as per Rules.

*S. S. Jha*  
09.04.2018

Deputy Registrar  
NGT (PB), New Delhi  
(for Registrar General)

**Deputy Registrar  
National Green Tribunal  
Principal Bench New Delhi**

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**National Green Tribunal  
Principal Bench  
Filing Section**

No. NGT/PB/1/1/2018/FS(Part) /02/14/315

09-Apr-18

**Records of defective file**

S. No.	Case Title and No.	Nature of Case	Diary No.	Date of filing	Advocate	Status	Date of Notification
1	Gauri Maulekhi Vs. State of J & K & Ors. (OA No. 473/2015)	(Status Report)	2494/2017	01.05.2017	G M Kawoosa	U/Obj.	04.05.2017
2	Almitra H Patel Vs. Govt. of NCT 199/2014 Report	Report	2507/2017	02.05.2017	Shyam lal college	U/Obj.	04.05.2017
3	Sushil raghav Vs. CGWA OA No. 190/2016,	MA	2651/2017	09.05.2017	Ms. Pyoli Adv. For applicant 7838211548	U/Obj.	12.05.2017
4	Sushil Raghav Vs. CGWA OA 190/2016	Pleading plus MA	2714/2017	11.05.2017	Meenakshi Parihar 9891878200	U/Obj.	18.05.2017
5	Resident Welfare Association Vs. UOI OA 345/2013	MA	2698/2017	11.05.2017	Amit Gupta	U/Obj.	12.05.2017
6	Rajeev Rai Vs. UOI 42/2016	RA	3299/2017	31.05.2017	Sharad Chauhan 8510052778	U/Obj.	14.06.2017
7	Court on its own Motion Vs. State of Karnataka & Ors. (OA NO. 125/2017)	(Additional Document)	3353/2017	06.06.2017	Mr. Sujatha Balachander, Ravjyot Ghuman, Shreyak Gupta, Mob: 9811991000	U/Obj.	06.06.2017
8	Rashmi Ghildiyal Vs. Smt Kalawati Devi	OA	2169/2017	15.04.2017	Not Mentioned	U/Obj.	17.04.2017
9	Bhartiya Kisan Sangh Vs. State of Rajasthan OA 87/2014	reply	3915/2017	18.07.2017	Shiv Mangal Sharma 7042700133	U/Obj.	19.07.2017
10	Almitra H Patel Vs. UOI OA 199/2014	Reply	4051/2017	24.07.2017	Rakesh Dhingra 9862103582	U/Obj.	04.08.2017
11	Sh. Ravinder Makhaik Vs. State of Himachal Pradesh & Ors.	(New Case)	4417/2017	09.08.2017	Ajay Vaidya, 9816041967	U/Obj.	16.08.2017
12	Gujrat Tanner Vs. OA 408/2017UPPCB	MA	4490/2017	10.08.2017	Vibhav Mishra 9811921418	U/Obj.	16.08.2017
14	Tanveer Ahmed Khan Vs. Govt. Of NCT Delhi OA 491/2017	amended memo of party	4769/2017	23.08.2017	Sanjay Kumar 9911996520	U/Obj.	24.08.2017
15	Sri Venkatesh Vs. UOI OA 179/2017	MA	4812/2017	24.08.2017	G.N.Venkatravana	U/Obj.	25.08.2017
16	Kaushambi Apartment Resident Welfare Association Vs. UP state Pollution Control Board OA 375/2016	Additional affidavit	4918/2017	29.08.2017	Priyanka Swami 8800656660	U/Obj.	30.08.2017
17	Gurpreet Singh Bagga Vs. Moef OA 176/2016	Additional affidavit	4962/2017	31.08.2017	Divya Prakash Pandey adv for R1 9818077123	U/Obj.	01.09.2017
18	NGTBA Vs. Dr. Sarvabhoom Bagali OA. 368/2015	Affidavit in Reply	5102/2017	5.09.2017	Preshit Sushre 9999648906	U/Obj.	06.09.2017
19	Abhisht Kusum Gupta Vs. New Ohkla Industrial Development Authority OA 492/2017	MA	5534/2017	13.09.2017	ABhisht Kusum Gupta 9958768689	U/Obj.	15.09.2017
20	Indian Institute of Sustainable Development Vs. Union of India & Ors. (OA NO. 489/2017)	(Reply)	5738/2017	19.09.2017	Mr. Rahul Pratap, Mob: 9991729697	U/Obj.	20.09.2017
21	K N Somashekar Vs. Union of India & Ors. (Appeal No. 54/2016)	(MA)	5911/2017	03.10.2017	Naveen R Nath,	U/Obj.	03.10.2017
22	SPOKE Vs. UOI OA 145/2016	Written Submission	6092/2017	10.10.2017	Antima Bazaz 9971558865	U/Obj.	11.10.2017
23	Bharti Sharma Vs. GM (Tech) & Project Director, NHAI)	(New Case)	6158/2017	12.10.2017	Party in person	U/Obj.	24.10.2017
24	Veteran Forum for Transparency in Public Life Vs. Department of Health & Family Welfare, Govt. of Bihar & Ors. (OA No. 502/2017)	(Counter Affidavit	6278/2017	23.10.2017	Prakash Kumar Singh, Adv., CPCB, Mob: 9891223681	U/Obj.	24.10.2017
25	Capt. Mall Singh Vs. State of Punjab Appeal. 70/2012	note of financial facility	6407/2017	28.10.2017	A2Z Infra Engineering	U/Obj.	31.10.2017
26	Manoj Mishra Vs. UOI OA 65/2016	Report	6414/2017	30.10.2017	Kush Sharma Respondent DDA 9311399002	U/Obj.	31.10.2017
27	Jagat Narayan Vishwakarma Vs. UOI OA 20/2014	Compliance report	6934/2017	24.11.2017	Rahul Shrivastava Adv for R4 9891860220	U/Obj.	25.11.2017
28	Ashwini Kumar Dubey Vs. UOI OA 276/2013	Compliance report	6935/2017	24.11.2017	Rajul Shrivastava Adv of R 4 MPPCB	U/Obj.	25.11.2017
29	Ojasvi Party Vs. Govt. of NCT Delhi OA 434/2015	Reply	7156/2017	08.12.2017	Mukesh Jain Party in Person 9212023514	U/Obj.	12.12.2017
30	Lt. Co. Sarvadaman Singh Oberoi Vs. State of Haryana OA. 407/2017	Report	7214/2017	13.12.2017	Krishna Kumar Singh 9891416768	U/Obj.	14.12.2017

09/4/18  
Asst. REGISTRAR (F)  
NGT, P.B.